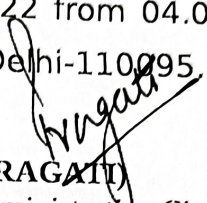


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE:
NORTH-EAST DISTRICT KARKARDOOMA COURTS, DELHI**

C I R C U L A R

With profound sorrow and grief, this is to inform that Smt. Padmawati Garg W/o Sh. J. P. Garg revered mother of Sh. Brijesh Kumar Garg, Ld. Judge, Family Court, North-East District, Karkardooma Courts, Delhi, has left for her heavenly abode on 30.05.2022.

Kriya will be held on Friday, June 10, 2022 from 04.00 PM to 05.00 PM at Agrasen Bhawan, Vivek Vihar, Phase-I, Delhi-110095.

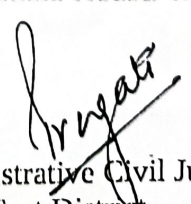

(PRAGATI)
Administrative Civil Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 3395-3418 ACJ/NE/KKD/2022

Dated:- 09.06.2022

Copy forwarded for necessary information:

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judges, West, New Delhi, North-West, North, East, Shahadara, South West, South & South East, Delhi/New Delhi with the request to circulate the same amongst all the Officers of DHJS/DJS of their respective Districts.
3. The Ld. Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi with request to circulate this circular amongst all the Judges, Family Courts in their respective Districts.
4. PS to Ld. Principal District & Sessions Judge (HQ), Delhi.
5. All the Judicial Officers, North-East District, Karkardooma Courts, Delhi.
6. The Ld. Officer Incharge, Pool Car Section, Karkardooma Courts, Delhi.
7. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
8. The Ld. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi.
9. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalya, New Delhi.
10. Notice Boards/all the Bar Associations at Tis Hazari/ Patiala House/ Dwarka/ Rohini/Saket/ Karkardooma Courts, Delhi/New Delhi.
11. The Website Committee, Tis Hazari Courts, Delhi.


Administrative Civil Judge
North-East District,
Karkardooma Courts, Delhi.